

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 306 of 2017

IN THE MATTER OF :

Shri Manish Vipinchandra Patel & Anr.

... Appellants

Versus

Ambika Food Product Pvt. Ltd. & Ors.

... Respondents

Present: For Appellants : None for the Appellants

**For Respondents Nos. 2 & 3 : Shri Ashok Mehta, P.C.S.,
Authorised Representative**

Shri Pradeep Kumar Tiwari

ORDER

18.09.2017 In spite of repeated calls, nobody appears on behalf of the appellants. Respondents Nos. 2 and 3 have been represented by their authorised representative, Shri Ashok Mehta.

Accordingly, the appeal is dismissed for non-prosecution.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member (Judicial)

(Balvinder Singh)
Member(Technical)

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